

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25.03.2019

O.A./260/1117/2014
WITH IP

D K BEHERA

-V/S-

NAVODAYA VIDYALAYA SAMITI

ITEM NO:2

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>On 28.02.2019, no one was present on behalf of the applicant.</p> <p>Mr. L. Jena, Ld. Counsel for the respondents is present and heard. Ld. Counsel for the respondents submitted that the matter relates to appointment and the applicant is not a selected candidate.</p> <p>In view of the facts above, it seems that the applicant has lost interest to pursue this case. Therefore, the O.A is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>